

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./130/2024 (Filing No.)

THE BRANCH MANAGER, APPLICANT
HDFC ERGO GENERAL INSURANCE COMPANY LIMITED

VERSUS

DEO KUMARI RAI AND OTHERS RESPONDENTS

Date: 24.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

For Respondents

R-1 to R-5 None present.

R-6 Mr. Kumar Sharma, Advocate (*through VC*).

R-7 None present.

ORDER

None appears for the Respondents No.1 to 5 and Respondent No.7.

Perused the orders of the Learned Motor Accident Claims Tribunal, Namchi, Sikkim, furnished by Learned Counsel for the Applicant to bolster his submission that the Applicant was not given an opportunity to defend himself before the Learned MACT in the execution proceeding, being MACT(Execution) Case No.01 of 2023.

To verify this, call for the records of the Learned MACT with regard to the MACT Case No.03 of 2020 and MACT(Execution) Case No.01 of 2023 from the concerned Tribunal.

List on 07-03-2025.

Judge
24.02.2025